

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 577 OF 2016 IN
APPEAL NO. 281 OF 2016**

Dated: 5th April, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**NHPC Ltd. ...Appellant(s)
Vs.
Power Grid Corporation of India Ltd. & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Rajiv Shankar Dvivedi
Mr. J. K. Jha

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R.1
Ms. Suparna Srivastava for R.2
Mr. M.G.Ramachandran
Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan

ORDER

List the matter on **10.04.2017.**

**(I. J. Kapoor)
Technical Member**

ts/kt

**(Justice Ranjana P. Desai)
Chairperson**